GENERAL CIRCULAR NO. 5/2008

No. 5/1/2008-CL-V
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
Dr. R. P. Road, New Delhi-110001
Dated: 26.5.2008

To
All Regional Directors,
All Registrar of Companies,

Sir,

SUBJECT: - CIRCULATION OF NOTIFICATION

I am directed to forward herewith a copy of the following Notifications published in the Gazette of India for your information and necessary action.

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<thead>
<tr>
<th>Sl. No</th>
<th>Notification No</th>
<th>Date of publication</th>
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<tr>
<td>1.</td>
<td>S.O.-901 (E)</td>
<td>22nd April, 2008</td>
<td>Constitution of National Advisory Committee on Accounting Standards (NACAS).</td>
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<td>2.</td>
<td>GSR-329 (E)</td>
<td>1st May, 2008</td>
<td>Declaration of 24 more companies as Nidhi Companies under section 620A of the Companies Act, 1956.</td>
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<td>3.</td>
<td>GSR-374 (E)</td>
<td>13th May, 2008</td>
<td>Authorization of Officers of Serious Fraud Investigation Office, under section 621 of the Companies Act, 1956, for the purposes of filing and conducting prosecution under the Companies Act, 1956.</td>
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<td>4.</td>
<td>GSR-387 (E)</td>
<td>16th May, 2008</td>
<td>Notification of the Competition Appellate Tribunal (Term of the Selection Committee and the manner of selection of panel of names) Rules, 2008.</td>
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Please acknowledge the receipt

Encl: As above.

Yours faithfully,

(M. S. Pachouri)
Asstt. Director (Inspr.)
Phone: 23387263